

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

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Subject: Compassionate appointment of Shri Junaid Shafi Wani
S/o Mohammad Shafi Wani R/o Dadasara, Tral under SRO-43 of
1994.

ORDER

No. 599

Dated: 01-08-2017

In terms of Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994), Shri Junaid Shafi Wani S/o Mohammad Shafi Wani R/o Dadasara, Tral is temporarily appointed as Process Server in the Pay Scale of Rs. 5200-20200 plus Grade Pay of Rs. 1900/- and is posted as such in the District Pulwama against available vacancy.

Note:

- i) The appointee shall join before Principal District and Sessions Judge, Pulwama within a period of 21 days from the date of issuance of this order, therefore, Principal District and Sessions Judge, Pulwama shall adjust him against an available vacancy of Process Server in the District;
- ii) The concerned Presiding Officer of the court where the appointee will be adjusted by Principal District and Sessions Judge, Pulwama shall get all the testimonials of the appointee verified from the concerned authorities before drawl of his salary.

By Order.

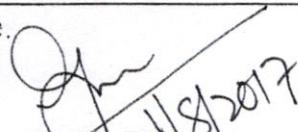
Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No. 1723-28/PSY-

Dated: 01-08-2017

Copy to:-

1. Registrar General, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar
.....for information.
3. Principal District and Sessions Judge, Pulwama for information and necessary action.
4. Chief Accounts Officer, High Court of J&K at Srinagar for information.
5. Shri. _____
6. I/C NIC for uploading in High Court Website.


(G. M. Parray)
Joint Registrar